

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2387**  
ANSWERED ON: 10.12.2024

**EMPOWERMENT OF PANCHAYATI RAJ INSTITUTIONS**

†2387. SHRI BRIJMOHAN AGRAWAL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has launched any specific scheme for the empowerment of Panchayati Raj Institutions in Chhattisgarh;
- (b) if so, the criteria fixed in this regard;
- (c) the names of the districts where the said scheme has been effectively implemented; and
- (d) the details of funds allocated for the development of Panchayats along with the amount of funds already spent out of the aforesaid funds so far;

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) to (c) The Ministry of Panchayati Raj (MoPR) is already implementing a Centrally Sponsored Scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of developing governance capabilities of Panchayati Raj Institutions (PRIs) through capacity building and training of elected representatives and their functionaries and other stakeholders with special focus on Localisation of Sustainable Development Goals (LSDGs) and providing infrastructural support like Gram Panchayat Bhawan and computers and peripherals. Also, the Central Components of revamped RGSA viz; Incentivization of Panchayats (IoP) and Mission Mode Project on e-Panchayats schemes are implemented by the MoPR. Under IoP scheme, Awards including financial incentives are given to best performing Panchayats in recognition of their good work for improving delivery of services and public good. Under Mission Mode Project on e-Panchayats (MMP-ePanchayat), various e-governance projects are funded towards

digitalization of Panchayats to bring in efficiency, accountability and transparency in the functioning of the PRIs for their overall transformation. All these three schemes are implemented for all the levels of Panchayats in all States and Union Territories of India including in Chhattisgarh and in all its Districts.

(d) The funds allocated/spent under the Central Finance Commissions Grants and funds released under the schemes of RGSA/revamped RGSA and IoP for development of Panchayats in Chhattisgarh during the last five years as under:

<b>(Rs. in crore)</b>	
Allocation under Finance Commission Grants	6356.94 (6183.89)*
Releases & spent under RGSA/revamped RGSA scheme	29.54
Releases & spent under IoP scheme	7.38

\*Spent amount out of allocated amount.

Note:

1. Prior to 2022-23 funds were released under RGSA scheme and from 2022-23 onwards funds are released under re-vamped RGSA.
2. Under IoP, since 2023 the award money is directly transferred to Panchayats
3. No fund is released under MMP-ePanchayat Scheme.

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